



**HIGH COURT OF JUDICATURE FOR RAJASTHAN
JODHPUR**

D.B. Civil Writ Petition No. 4533/2022

Ram Prakash Singh

----Petitioner

Versus

The Union Of India

----Respondent

For Petitioner(s) : Mr. Himanshu Choudhary
Mr. Aishwarya Anand
Ms. Suhani Dhariwal



HON'BLE MR. JUSTICE VIJAY BISHNOI
HON'BLE MR. JUSTICE MADAN GOPAL VYAS

Judgment / Order

22/04/2022

Issue notice. Issue notice of stay petition also, returnable on 10.05.2022 and be given 'dasti' to the learned counsel for the petitioner for service.

(MADAN GOPAL VYAS),J

(VIJAY BISHNOI),J

2-AjaySingh/-

सत्यमेव जयते